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Take further notice that Hon'ble Mr. Justice Arun Kumar Jha will sit singly at 11.30 A.M. in court no. 207 (Cent. Building) and will take up the Provisional list-I printed in today's daily cause list.

Patna High Court
Dated, 4th May, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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- (ii) Bar Association
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